GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:299 ANSWERED ON:09.08.2012 PROJECT CLEARANCE BOARD Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Venugopal Shri P.;Yadav Shri Dharmendra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has decided to set up a Project Clearance Board (PCB) to facilitate time-bound approvals for investment proposals in energy and infrastructure sectors;

(b) if so, the details thereof in this regard;

(c) the composition of the aforesaid board; and

(d) the steps taken by the Government to ensure speedy implementation of the projects?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N.SINGH)

(a) to (d) An Inter-Ministerial Committee (IMC) has been constituted on 26th July, 2012 under the Chairmanship of Cabinet Secretary to accord all necessary clearances for blocks in which exploration, development and production activities have to be carried out. The composition of the IMC is as under:

(i) Cabinet Secretary Chairman (ii) Home Secretary Member (iii) Foreign Secretary Member (iv) Defence Secretary Member (v) Secretary, D/o Research &Development (MoD) Member (vi) Secretary, Department of Space Member (vii) Secretary, M/o Forests & Environment Member (viii) Secretary, Department of Legal Affairs Member (ix) Secretary, M/o Coal Member (ix) Secretary, M/o Petroleum and Natural Gas Member Convenor (xi) Director General, Directorate Special Invitee General of Hydrocarbons

The IMC may co-opt any other functionary, if considered necessary. IMC will be serviced by the Ministry of Petroleum and Natural Gas which will function as its Secretariat and will convene its meetings from time to time as per requirements.

IMC will make comprehensive recommendations to ensure that there are no delays in actual execution of work on account of clearances by Government agencies.